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CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK

O.A.No.740 of 2012

Chittaranjan Sahoo Applicant
-Versus-
Union of India & Ors. Respondents

Order dated 8th October, 2012.

CORAM
THE HON'BLE MR.C.R.MOHAPATRA, MEMBER(ADMN.)
And
THE HON'BLE MR.A.K.PATNAIK, MEMBER(JUDL.)

.....
By filing Memo dated 08-10-2012, Learned Counsel for the
Applicant seeks as under:

“Certain documents could not be filed at the
time of filing original application. The Applicant may
be permitted to withdraw the original application with
liberty to file a better application.”

Heard Learned Counsel for both sides. In view of the Memo
filed today, this OA is dismissed as withdrawn with liberty to file fresh
OA if so advised.


(A.K. Patnaik)
Member(Judicial)


(C.R. Mohapatra)
Member (Admn.)